CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 3984/2015

New Delhi, this the 31st day of October, 2015.

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MR. P.K. BASU, MEMBER (A)

Vivekanand Sharma, SREO/Adhoc DANICS S/o Shri C.M. Sharma Age 48 years R/o Flat No.3C, Block No.62 Kalibari Marg, New Delhi-110 002.

Applicant

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(By Advocate : Ms. Soumyasree Mishra)

Versus

- Chief Secretary
 Govt. of NCT Delhi
 5th Level, Delhi Secretariat
 I.P. Estate, New Delhi 110 002.
- 2. Director Employment
 Govt. of NCT of Delhi
 Employment Exchange Building
 IARI Complex, Pusa, New Delhi.
- 3. Principal Secretary
 Services Department
 7th Floor, Delhi Secretariat
 I.P. Estate, New Delhi 110 002.

... Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the applicant.

2. The applicant, who is working as SREO/Adhoc DANICS under the respondents, filed the present O.A. seeking the following relief(s):

- i) Direct the respondent to consider the applicant for 3rd MACP with grade of Rs.6600/- w.e.f. 4.6.2010 with consequential benefits.
- ii) Direct the respondent to pass appropriate order and communicate to the applicant within two months.
- iii) Direct the respondent to grant interest on the arrears of MACP at @18% till the date of payment.
- iv) Award of Rs.20,000/- cost of litigation expenditure.
- v) or any other order or directions as deemed fit in the facts and circumstances of the case may be passed.
- 3. It is submitted that the applicant made number of representations ventilating his grievances, including Annexure-3 dated 03.09.2015. However, no orders have been passed thereon till date.
- 4. In the circumstances, the O.A. is disposed of at the admission stage, without going into the merits of the case, by directing the respondents to consider the representation dated 03.09.2015 of the applicant and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days from the date of receipt of a copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

(P.K. BASU) Member (A) (V. AJAY KUMAR) Member (J)